

WEEKLY CAUSE LIST

24.09.2018 to 28.09.2018



NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 24th September, 2018
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Caveat Application No. 02/2018(CZ)	Makhanlal National University of Mass Communication Vs General Public at large of Rewa City At, & Distt. Rewa (MP)	Mr. R.G.Mahajan, Adv.	
2.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	
3.	Original Application No. 54/2015(CZ)	Babulal Jajoo (<i>Water Bodies Rajasthan</i>) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra S, Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv	
4.	Original Application No. 76/2017(CZ) (M.A.No.334/17) (M.A.No.535/17)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
5.	Original Application No. 16/2013(CZ)	Tribunal at its own Motion (<i>Delomite Mining, Mandla</i>) Vs. MOEF & Ors. [Disposed on 04/04/14]	Mr. Om S Shrivastava Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
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CAUSE LIST OF COURT NO. 1

Date: 25th September, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 153/2017(CZ) (M.A.No.28/18)	Govind Sharma Vs State of Rajasthan & Ors.	Ms.Nikita Delauri, Adv. for Applicant	
2.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	
3.	Original Application No. 21/2017(CZ) (M.A.No.460/17)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Kumar, Adv.	
4.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. Commissioner Nagar Palika Nigam, Raipur & Ors	Ms. Arushi Chauhan, Adv.	
5.	Original Application No. 72/2016(CZ)	Ajay Dubey (Wetland Authority) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
6.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
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CAUSE LIST OF COURT NO. 1

Date: 26th September, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 135/2017(CZ) (M.A.No.499/17) (M.A.No.11/18) (M.A.No.106/18)	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv.	
2.	(M.A.No.83/18) in Original Application No. 149/2017(CZ)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 79/2017(CZ) (M.A.No.10/18)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
4.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Dept., MP	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 34/2016(CZ) (M.A.No.433/17)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. DharamveerSharma,Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastava,Adv Mr. S.R. Waghmare, Adv.	
6.	Original Application No. 160/2014(CZ)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv.R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari,Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. M. Bhatnagar, Adv. Ms. Mamta Jain, Adv. Mr. S.K. Yadav, Adv.	

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CAUSE LIST OF COURT NO. 1

Date: 27th September, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 146/2017(CZ)	Babu Lal Jajoo Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	
2.	Review Application No. 11/2017(CZ)inO.A. No.93/2016(CZ)	Nature Club of Rajasthan Vs Union of India & Ors.	Mr. Shantanoo Saxena, Adv.	
3.	Original Application No. 47/2016(THC) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ashwin Rastogi, Adv. for Applicant Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	
4.	Review Application No. 08/2017(CZ) in O.A.No.30/2015(CZ) (M.A.No.458/17) (M.A.No.541/17)	Procter & Gamble Home Products Ltd. & 9 Ors. Vs P.C. Sharma	Mr. Ajay Gupta, Adv. for Applicant Mr. Sandeep Singh, Adv. Mr. Rohit Sharma, Adv.	
5.	Original Application No. 64/2016(CZ)	Mahendra Singh Borawat & 3 Ors. (Wind Energy, Plant) Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vivek Choudhary, Adv.	
6.	Original Application No. 63/2016(CZ) (M.A.No.537/17)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	

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CAUSE LIST OF COURT NO. 1

Date: 28th September, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 134/2017(CZ) (M.A.No.456/17)	Ramesh Agarwal Vs. Chief Municipal Officer & Ors.	Mr. Ramesh Agarwal, Applicant in Person Mr. Anup Agarwal, Adv. Mr. Jitendra Bohare, Adv. Mr. Arvind Sharma, Adv. Mr. S.I.Hussain, Adv.	
2.	Review Application No. 12/2017 (CZ) in O.A.No.116/2013 (M.A.No.544/17)	Ramkaran & 8 Ors. Vs State of Rajasthan & 13 Ors.	Mr. Ravi Shankar Sharma, Adv.	
3.	Original Application No. 92/2017(CZ)	Santosh Bharti Vs Mr. Srinivas Sharma & Ors.	Mr. Dharamvir Sharma, Adv.	
4.	Original Application No. 103/2017(CZ) (M.A.No.454/17) (M.A.No.30/18)	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
5.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	
6.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Ms. Zubia Sajid, Adv.	

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